

Stock of batteries dwindling in Indian Airlines for its Caravelle Fleet

4293. SHRI RAM PRAKASH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Indian Airlines Caravelle fleet is starved of batteries with the stock rapidly dwindling;

(b) whether some firms in France have refused to supply the batteries on account of huge amounts outstanding against the Indian Airlines for a long time; and

(c) if so, the steps proposed to be taken in the matter ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b). No, Sir.

(c) Does not arise.

Special allowance to Central Government Employees residing in cities having Wings of Defence Services

4294. SHRI D. P. JADEJA : Will the Minister of FINANCE be pleased to state:

(a) whether the Civil employees of Central Government residing in cities where all the three Wings of Defence Services are situated are getting any extra allowance;

(b) if so, how much; and

(c) if not, whether Government propose to pay some special Allowance to the Central Government employees residing in those cities ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI H. R. GANESH) : (a) No, Sir.

(b) Does not arise.

(c) there is no such proposal before Government.

Recruitment for the Post of Pilots in Indian Airlines

4295. SHRI D. P. JADEJA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any recruitment for the post of pilots being held in Indian Airlines presently;

(b) the number of applications received;

(c) the number of applications belonging to Scheduled Castes and Scheduled Tribes; and

(d) whether any quota for Scheduled Castes and Scheduled Tribes has been fixed ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) Yes, Sir.

(b) 590

(d) No, Sir. Candidates from these communities are however, given special consideration provided they are considered suitable in all respects.

Potentialities of gas field in Gujarat

4296. SHRI D. P. JADEJA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Central Government keep the State Government of Gujarat advised of the potentialities of gas field and plans and arrangement of distribution of gas so that the national wealth could be put to use in the best interest of the state; and

(b) if so, the manner in which it is being done and if not, the reasons thereof ?

THE MINISTER OF LAW AND JUSTICE, AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) : (a) The Central Govt. does keep the State Govt. of Gujarat advised of the potentialities of gas fields and plans and arrangements for